

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 33/RP/2022**

in

**Petition No.367/GT/2020**

Subject : Review of Commission's Order dated 9.9.2022 in Petition No. 367/GT/2020 in respect of revision of tariff of Circulating Fluidized Bed Combustion Technology based NLC Thermal Power Station-II Expansion Units I & II (500 MW) for the 2014-19 tariff period.

Petitioner : NLC India Ltd.

Respondents : TANGEDCO & 8 ors

Date of Hearing : **24.1.2023**

Coram : Shri I.S. Jha, Member  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member

Parties Present : Ms. Anushree Bardhan, Advocate, NLCIL  
Ms. Surbhi Kapoor, Advocate, NLCIL  
Shri Ravi S., NLCIL  
Shri P. Ravikumar, NLCIL  
Shri A. Srinivasan, NLCIL  
Shri S. Vallinayagam, Advocate, TANGEDCO  
Shri B. Rajeswari, TANGEDCO  
Ms. R. Ramalakshmi, TANGEDCO  
Shri R. Alamelu, TANGEDCO

**Record of Proceedings**

Case was called out for virtual hearing.

2. During the hearing, the learned counsel for the Petitioner made detailed oral submissions in the matter.
3. The learned counsel for the Respondent, TANGEDCO referred to the reply and made detailed oral submissions in the matter. However, due to paucity of time, the learned counsel for the Respondent could not complete his arguments. Accordingly, the Commission adjourned the matter.
5. Matter is Part-heard and shall be listed for hearing on **24.3.2023**.

**By order of the Commission**

**Sd/-**

(B. Sreekumar)  
Joint Chief (Law)

